

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 03/2016

SECTION OF THE COMPANIES ACT: 391 to 394

In the matter of:

M/s. Payorite Print Media Pvt. Ltd. Petitioner

VS.

M/s. Feenix Print Pvt. Ltd. Respondent

Order deliver on 21.08.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Abhishek Baid, Advocate

For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Rajasthan pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The advocate for petitioner requested three weeks time to file two complete sets of the petition.

List the matter on 11.9.2017.

—Sd—
(Shiv Ram Bairwa)
Registrar